

[Shri S. M. Banerjee]

we do it in our own way, we also commit the same blunder. If we also, do the same, then there is no solution. So, I think, we should observe restraint in this matter and let us wait for the communication from the Speaker of the Tamil Nadu Assembly.

Of course, I have been in the know of all the conventions and practices that we have been following. Luckily, my association with the Presiding Officers' Conference goes right from the time of Shri Mavalankar. From 1952 onwards to 1962, I have been attending the Presiding Officers' Conference as the Speaker of the Punjab Assembly and, later on, as the Speaker of the Lok Sabha. There is a long history as to how a Member of one House can be hauled up by the other House, what is the procedure to be followed and all that. I think, before writing about it, the Speaker of the Tamil Nadu Assembly must have gone through all those long records as to how to react against each other. When I receive the communication, I shall place it before the House.

RE : BUSINESS OF THE HOUSE

SHRI K. SURYANARAYANA (Eluru) : Sir, I would request you to extend the time for the discussion of the Demands relating to the Ministry of Agriculture. This is a very important subject.

MR. SPEAKER : We have been extending the time arbitrarily by 1 hour, 2 hours and like that, and the result is that we have to take up the lunch hour also. The lunch-hour decision was upto 21st. Now we are taking up the lunch hour right upto the end of the session. Still, we are running short of the time for the business to be transacted and, as the Business Advisory Committee considered it, we are taking up Saturday also. Do you want to take up Sunday also? If you want to get the time extended, the only thing will be that we will run short of it and the business will not be transacted. We will have a Constitution Amendment Bill also and there are so many other items on the agenda. So, I request you to kindly stick to the programme that we have fixed. In the beginning, 4 hours were allotted to this Ministry and, later on, we extended to 6 hours, I think, we should stick

to the schedule. I will try to accommodate as many of you as possible if you just obey my bell.

12.48 hrs.

PAPERS LAID ON THE TABLE

REPORT OF INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH, NEW DELHI

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : On behalf of Shri Siddhartha Shankar Ray I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi for the period 1st August, 1969 to 31st March, 1970. [*Placed in Library. See No. LT—675/71*]

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table ;

(1) A copy of Notification No. G S R, 986 (Hindi and English versions) published in Gazette of India dated the 29th June, 1971 issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [*Placed in Library. See No. LT—676/71*]

(2) A copy of Notification No. G.S.R. 987 (Hindi and English versions) published in Gazette of India dated the 1st July, 1971, under section 159 of the Customs Act, 1962, together with an explanatory memorandum. [*Placed in Library. See No. LT—677/71*]

PAPERS UNDER COMPANIES ACT, 1956

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section

(1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 1969-70.
- (ii) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [*Placed in Library. See No. LT—678/71*]

12.49 hrs.

**PUBLIC ACCOUNTS COMMITTEE
FOURTH REPORT**

SHRI C. C. DESAI (Sabarkantha) : I beg to present the Fourth Report of the public Accounts Committee regarding Audit Reports on the Accounts of the Indian Council of Agricultural Research for the year 1966-67, 1967-68, and 1968-69.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) : Sir,
I rise to announce that Government Business
in this House during the week commencing
from Monday the 19th July after the voting
of Demands for Grants (General) for 1971-72
on 21st July, 1971, will consist of :—

- (1) General discussion on the Budgets
for 1971-72 and voting of the related
demands for grants in respect of the
States of Gujarat, Mysore and West
Bengal.
- (2) Consideration and passing of the
Finance (No.2) Bill, 1971.

12.50 hrs.

**STATEMENT RE : COMMITTEE TO IN-
VESTIGATE THE WORKING OF OIL
AND NATURAL GAS COMMISSION**

THE MINISTER OF PETROLEUM
AND CHEMICALS (SHRI P. C. SETHI) :
Hon. Members would recall that during the

Debate on Grants of the Ministry of Petro-
leum and Chemicals, I had mentioned that
I would be appointing a High Power Commit-
tee to make a study of the organisation,
financing and functioning of the Oil and
Natural Gas Commission.

Accordingly, it has been decided to appoint
a Committee to study certain features of the
structure organisation, financing and function-
ing of the Oil and Natural Gas Commission
and make recommendations for changes and
improvements which will strengthen and enable
the Commission to achieve the objective of
rapid expansion of its programme of survey,
exploration and production of gas and oil,
both on shore and off-shore, so that the poten-
tial oil and gas resources of the country are
fully expored and exploited within a measur-
able period of time and the Commission are
able to extend their activities to promising on-
share and offshore areas in neighbouring
countries if and when suitable opportunities
arise and thus the Commission is able to make
rapid and continuous additions to establish
reserves and to production to meet the grow-
ing needs of the country

The composition of the expert team would
be as follows :—

- 1. Shri K. D. Malaviya, M. P. Chairman.
- 2. Shri M. S. Pathak, Member
Member, Planning Commission
and Chairman Engineers
India Limited. "
- 3. Dr. G. Ramaswamy,
Chief of Exploration, Planning
and Development, Ministry of
Petroleum and Chemicals. "
- 4. Shri N. Krishnan,
Chief Cost Accounts Officer,
Ministry of Finance. "
- 5. A Senior and experienced
Geologist, whose name will
be announced later.
Shri S. N. Ghosh, Chief of
Publicity Division, Petroleum
Information Service and
Editor, Oil Commentary
will be Secretary. "